

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6317
ANSWERED ON:04.05.2010
CAPACITY BUILDING IN NHA
Balram Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has taken any steps for capacity building in the NHA; and
(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (b) The Government has approved the restructuring of NHA with an objective to make it a multi-disciplinary professional body, empowered to discharge the responsibilities of implementing the National Highways Development Project (NHDP). The restructuring inter alia involves the following:

I. NHA to have six full time Members (against five at present) – one each for finance, administration, public private partnership (PPP), two Members (Projects) and one Member (Technical).

II. Increase in the number of part-time Members by two (from 4 to 6), who would be from the non-Government sector, one from IITs/IIMs and the other from financial institutions.

III. Creation of the following 26 posts of CGMs over and above the existing 13 posts of CGMs.

(i) 15 posts of CGMs for project implementation and corridor Management as per the norms fixed by the NHA Board.

(ii) 11 posts of CGMs i.e. CGM(Finance) (2 posts), DGM(PQ), CGM(SR&D), CGM(Administration and HR),CGM(IT), CGM(LA), CGM(Legal), CGM(Safety), Financial Analyst (CGM level), Contract Management Specialist (CGM level).

IV. NHA is empowered to engage, where required, outside experts (with relaxation of age if needed) specifically for the posts of financial analyst, transport economist, contract management specialist and legal expert; on compensation to be determined by the Authority in line with the experience and availability of the appropriate personnel.

V. NHA has also created following cells to enhance capacity.

(i) Project Appraisal Cell.

(ii) Planning Cell.

(iii) Quality Assurance Cell.

(iv) Standardization and R&D Cell.

(v) Contract Management Cell.

(vi) Legal and Arbitration Cell.

(vii) Road Safety Cell.